

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA
UNSTARRED QUESTION NO- 3065
ANSWERED ON- 20/03/2023

**STEPS TAKEN TO EDUCATE STREET CHILDREN AND MIGRANT
LABOURERS**

3065. SHRI RATANSINH MAGANSINH RATHOD:

SHRI PATEL HASMUKHBHAI SOMABHAI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken any steps to educate the street children and migrant labourers;
- (b) if so, the details thereof; and
- (c) the details of expenditure in this regard during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a) to (c): Education is in the Concurrent List of the Constitution and majority of the schools come under the purview of the respective State and UT Governments.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the respective State and Union Territory Government- which are the appropriate Government, to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

The Department of School Education and Literacy, through the Centrally Sponsored Scheme of Samagra Shiksha provides financial assistance to the States and UTs for carrying out various interventions to provide equitable and qualitative education, including up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms to eligible children and free text books at elementary level, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. The norms for special training is ₹ 6000/- per child per annum for non-residential training and ₹ 20,000/- per child per annum for residential training. Since 2021-

22, financial assistance upto Rs. 2000 per annum is being provided for supporting Out of School Children including migrant children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

Under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN) scheme one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika.

The financial assistance is based on the annual plans prepared by the States and UTs as per their requirements/ priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme and physical and financial progress of the State for the interventions approved earlier.

As per the information provided by the State/UT Government in their respective Annual Work Plan & Budget (AWP&B), the information of expenditure for the education to Out of School Children of migrant labourers is at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO. 3065 TO BE ANSWERED ON 20TH MARCH, 2023 ASKED BY HON'BLE MPs SHRI RATANSINH MAGANSINH RATHOD AND SHRI PATEL HASMUKHBHAI SOMABHAI REGARDING STEPS TAKEN TO EDUCATE STREET CHILDREN AND MIGRANT LABOURERS

Status of Education to Out of School Children of Migrant labourers

(Rs. in Lakh)		
S. No.	State	Expenditure
		2019-20
1.	Andhra Pradesh	207.22
2.	Assam	259.94
3.	Gujarat	2956.87
4.	Madhya Pradesh	38.20
5.	Maharashtra	1264.89
6.	Odisha	1137.95
7.	Rajasthan	15.33
8.	Tamil Nadu	29.15
9.	Telangana	138.39
10.	Tripura	148.90
11.	Uttarakhand	9.35
Grand Total		6206.19

(Rs. in Lakh)		
S. No.	State	Expenditure
		2020-21
1.	Andhra Pradesh	15.19
2.	Assam	159.91
3.	Bihar	8.25
4.	Gujarat	87.39
5.	Jammu &	1005.12
6.	Jharkhand	14.02
7.	Karnataka	48.77
8.	Maharashtra	2692.69
9.	Tamil Nadu	5.91
10.	Telangana	6.06
11.	Tripura	161.80
12.	Uttarakhand	1.20
Grand Total		4206.31

(Rs. in Lakh)		
S. No.	State	Expenditure
		2021-22
1.	Andhra Pradesh	42.65
2.	Assam	142.67
3.	Chhattisgarh	163.59
4.	Gujarat	836.31
5.	Jammu & Kashmir	809.56
6.	Karnataka	165.23
7.	Maharashtra	36.903
8.	Odisha	9.57
9.	Tamil Nadu	54.42
10.	Tripura	206.37
11.	Uttarakhand	11.5
Grand Total		2478.80

Source: AWP&B